



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

TA No. 62/03956/2020

This the 11th day of November, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Abdul Khaliq Kumar (aged 59 years 03 months 09 days) S/o Ghulam
Mohammad Kumar R/o Gundpora Rampora, Bandipora.

.....Applicant
(Advocate: Mr. Hilal Ahmad Wani)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Government, School Revenue Department, Civil Secretariat, Srinagar/Jammu.
2. Director School Education Department Kashmir, Srinagar.
3. Mohd. Ramzan, ZEO Nagam, Budgam.

.....Respondents
(Advocate: Mr. Rajesh Thappa, DAG)

O R D E R
(Oral)

1. Learned counsel for the applicant submits that applicant does not want to pursue his TA.
2. In view of submission of learned counsel for the applicant, the T.A. is dismissed becoming infructuous. No order as to costs.

(Rakesh Sagar Jain)
Member (J)

Manish/-